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(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	1009	10318602273	941	6375686249	49.55	0	3942916024	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	4409893109	4	3392619321	26.37	0	0	4409893109	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	2937512151	2	2937512151	22.83	0	0	2937512151	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	93780041	2	93780041	0.73	0	0	93780041	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	102544521	3	66974195	0.52	0	0	102544521	Annexure 9
	Total	1019	17862332095	952	12866571957	100.00	0	3942916024	7543729822	